

THE HIGH COURT OF MEGHALAYA

SHILLONG

No. HCM.II/43/2015/____

Dated Shillong, the _____, 2015

Sealed Quotations affixing non-refundable Court Fee stamp of ₹ 20/- (Rupees Twenty) only are invited for supply of 1(One) Franking Machine from intending Firms (Govt. Registered).

The Quotations in sealed cover addressed to REGISTRAR GENERAL, High Court of Meghalaya, Shillong - 793001 superscripting there on "Supply of 1(One) Franking machine" must reach the office of the undersigned by 1.00 PM on or before 1st May, 2015 and the Quotations will be opened at 2.00 P.M. on the same day in the Office Chamber of the Registrar General.


REGISTRAR GENERAL

No. HCM II/43/2015 /1144 A

Dated Shillong, the 20th April, 2015

Copy to:

1. The Editor, The Shillong Times, Shillong for publishing in their respective newspaper.
2. The Editor, Mawphor, Mawkhar, Shillong – 2 for publishing in their respective newspaper.
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REGISTRAR GENERAL